

Company: Sol Infotech Pvt. Ltd.

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Date: 02/12/2025

(2024) 11 NCDRC CK 0008

National Consumer Disputes Redressal Commission

Case No: Consumer Case No. 1434, 1435 Of 2018

Vivek Gulati & Anr APPELLANT

Vs

Realtech Developments And Infrastructure (India) Pvt. Ltd. &

RESPONDENT

Anr

Date of Decision: Nov. 18, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(a)(i)

Hon'ble Judges: Karuna Nand Bajpayee, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Muskan Gupta

Final Decision: Partly Allowed

Judgement